

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/734/2020
NAME OF PETITIONER : A R Suganya
NAME OF RESPONDENT : Big Laundry Services Pvt Ltd
SECTION : 9 of IBC 2016

ORDER

Petitioner is represented by Ms. R. Prem Raja Kumari, Advocate through video conferencing platform.

This Petition has been filed for a claim amount Rs.32,04,917/-.

By Notification dated 24.03.2020, the pecuniary jurisdiction of this Adjudicating Authority has been raised from Rs.1 lakh to Rs.1 Crore.

Hence, this Application is not maintainable and therefore **dismissed**, however, without any cost.

The Registry is directed to issue a copy of this order to the Respondent by way of speed post.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)